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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT 1)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02.11.2020 AT 10.30 AM .THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : IA/807/IB/2020 IN
PETITION NUMBER : CP/1210/IB/2018
NAME OF THE PETITIONER(S) : ADEPT TECHNOLOGY PVT LTD
NAME OF THE RESPONDENT(S) : SKHAMURI HYMAVATHY
UNDER SECTION : SEC 66(1) OF IBC 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

There is no representation for the Petitioner. Ms. Varsha Balasubramaniam appears for Respondent and undertakes to file vaklath on behalf of the Respondent.

She is directed to file vakalath and counter on behalf of the Respondent. List this matter on **09.12.2020**.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

ghk

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)